

cluded Diploma in Health Education in the Eight Schedule of the Indian Medical Association constitution;

(b) whether this will entitle the doctors with the said diploma for allowance of Rs. 50/- as is now possible for other diploma courses;

(c) how many doctors in Government hospitals in Delhi are presenting getting the allowance for their DHE diploma;

(d) whether Government are aware that there are many para medical staff in Delhi's government hospital who are having the DHE diploma but are not being given the allowance; and

(e) if so, whether Government would remove the anomaly and give the same allowance to the paramedical staff also and if so, by what time?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) to (e). The Indian Medical Association has no jurisdiction in such matter. Perhaps the intended reference is to the Medical Council of India which has recognised DHE (Diploma in Health Education) granted by the Delhi University and Madurai University for the purpose of its inclusion in the First Schedule to the Indian Medical Council Act, 1956, when granted to persons holding recognised medical qualification included in the Schedules to the Indian Medical Council Act, 1956. General Duty Officers Grade I (Grade II possessing diploma qualifications which are recognised by the Medical Council of India are entitled to grant of post graduate allowance at the rate of Rs. 50/- p.m. Information is not readily available regarding the number of doctors working in Government hospitals in Delhi who are presently receiving post-graduate diploma allowance for possessing DHE Diploma qualifications. Though there may be cases of para-medical staff in Government hospitals who possess DHE qualifications, there is no pro-

vision for grant of post-graduate allowance to them.

### Level Crossing at Raynagar

9357. SHRI MUKUNDA MANDAL: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that there is a level crossing at Raynagar at the Eastern side of the Diamond Harbour Railway Station;

(b) whether this gate remains closed all the time;

(c) if so, the reasons thereof; and

(d) the measures which have been taken or proposed to be taken by Government to open and close the level crossing at Raynagar and to man the level crossing?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes.

(b) No.

(c) Does not arise.

(d) The level crossing is situated within station limit and the gates of the level crossing are opened by the Station staff on duty as and when the road traffic offers. The present volume of traffic does not justify posting of regular gateman for operating the gates.

### Hutments on Railway Land in Bombay

9358. DR. SUBRAMANIAM SAMY: Will the Minister of RAILWAYS be pleased to state:

(a) the total number of hutments on Railway land between Kurla and Mulund and between Kurla and Mandkurd in Bombay;

(b) whether there is any proposal to improve these slums at the existing places or any plan to shift them to alternative sites and provide with